

CITY CIVIL COURT MUMBAI				
IN THE COURT OF HHJ Shri C.V. Marathe				
COURT 4 ADDL SESSIONS JUDGE				
CIVIL CAUSE LIST DATED 28-09-2020				
SR.NO.	SUIT NO	NAME OF PARTIES	NAME OF ADVOCATE	PURPOSE
1	108238/1984	OMKARNATH LALCHAND KARWA Vs RAMESHWAR LALCHAND KARWA AND 4 ORS	O L KARWA IN PERSON SUMAN JAIN 1	ORDER
2	102744/2012	DHARMISHTA BHARAT BHATIA Vs MIHIR NITIN KAPADIA AND ANR	BALI ASSOCIATES A K NAJAM- E-SANI 2	DISMISSAL
3	106235/2007	YOGESHCHANDRA VALLABHDAS SHAH AND ANR Vs MAHARANI UDYOG AND 2 ORS	J J THAKKAR UDAY PRAKASH WARUNJIKAR U OBJ	FOR TAKING STEPS
4	100778/2009 (CHAMBER SUMMONS/0100284/2 020 CHAMBER SUMMONS/0100161/2 020)	SHRI MOHANLAL DAMJI POWANI ORS Vs THE CHARITY COMMISSIONER MAHARASHTRA STATE	SACHIN J.KADAM P.M.Bhat	C/S REPLY
5	105881/2007	XAVIR FRANCIS ROSARIO Vs RICHARD PASCAL PEREIRA AND TWO OTHERS	JOSEPH G THATTIL V K RAMBHADRAN	COMPLIANCE

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1	103421/2012	NASIM ALI KHAN Vs ULFAT M FAROOQUI AND ANR	HUSSEIN AND CO SHRIVASTAV AND CO UNDER OBJECTION	FRAMING ISSUES
2	101908/2013	SINDHUBAI MARUTI @ CHANDRAKANT JAGTAP Vs KALABAI B JAGTAP AND ORS	L K TRIPATHI	FRAMING ISSUES
3	104779/2013	Raju Mariappa Naidu Vs 1.Dhaneshra Window of Pyarelal Ram Harak Gupta 2.Surendra Ram Harak Gupta 3.Jagdish Ram Harak Gupta	Santosh Shetty	FRAMING ISSUES
4	SUMMARY CIVIL SUIT 100413/2019 @ (SUMMONS FOR JUDGT/0100263/2019)	Sheela Dinesh Pai Vs Aditya Ramkrishna Prabhu	A.K. Singh and Piyush A. Singh	HEARING
5	101099/2020	Jayashree Vijaykumar Joglekar Vs Chandrashekhar Sitaram Joglekar	Rajeev Matkar	AD-INTERIM ORDER

CITY CIVIL COURT MUMBAI				
IN THE COURT OF HHJ Shri C.V. Marathe				
COURT 4 ADDL SESSIONS JUDGE				
CIVIL CAUSE LIST DATED 30-09-2020				
SR.NO.	SUIT NO	NAME OF PARTIES	NAME OF ADVOCATE	PURPOSE
1	103393/2011	P S LAXMI KUTTY AMMA NAIR Vs INDIAN PHARMCEUTICALS ASSOCIATION AND 3 ORS	SUNIL R RAWAL AND RAVI TALREJA SHASHIPAL SHANKAR 3	RECORDING EVIDENCE
2	104139/2009	GINNI DEVI GOEL Vs QUEST CAPITAL ADVISORY PVT LTD	DHRUVE LILADHAR AND CO NANDU PAWAR	RECORDING EVIDENCE
3	109777/1987	MADHAVSINGH GORDHANDAS Vs KISHOR KHIMJI VED AND ORS	Madekar Co. PUSHPA H GOSWAMI	SUIT STAYED
4	110139/1990	PALATY JOSEPH PETER Vs WALFORD LADISLAU REEVES	MADHURI V GAIKWAD VYAS AND BHALWAL	AWAITING R AND P
5	110009/1988	SHYAM H GURBAXANI Vs MOTI H GURBAXANI AND 10 ORS	PREM S GIDWANI	REPLY

CITY CIVIL COURT MUMBAI				
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COURT 4 ADDL SESSIONS JUDGE				
CIVIL CAUSE LIST DATED 01-10-2020				
SR.NO.	SUIT NO	NAME OF PARTIES	NAME OF ADVOCATE	PURPOSE
1	104186/2012	HEMALATA G KADAM @ MADHURA M PAWAR Vs SANTOSH G KADAM AND 8 ORS	A L DESAI AND R L MAJGAONKAR GOVERNMENT PLEADER 1,2	DISMISSAL
2	105148/2007	KAILASHI DEVI, WD O JANG BAHADUR CHARITRA RAI AND OTHERS Vs BURJOE ARDESHIR MISTRY AND 9 ORS	AKHILESH SINGH M R YADAV 7 TO 10 U OBJ	HEARING
3	104227/2009	NARICHANIA CONSULTANCY AND AGENCY PVT LTD Vs MAHAVIR D MEHTA AND ANR	BIPIN JOSHI P R MOSES 1,2	RECORDING EVIDENCE
4	103203/2004	DINESH B.PAREKH Vs NAVIN B.PAREKH ORS.	MRS.NAAZISH N.SHAH MS.SARIKA, M.P. VASHI NAEEM SHAIKH SHETTY R.D. Vora	RECORDING EVIDENCE
5	106220/2006	SANTOSH HARIBANSH SINGH Vs CHAMPALAXMI JAYANTILAL CHOKSHI SINCE DECEASED 1 a DINESH J CHOKSHI AND ORS	R R SHARMA Y M CHAUDHARI	RECORDING EVIDENCE

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COURT 4 ADDL SESSIONS JUDGE				
CIVIL CAUSE LIST DATED 03-10-2020				
SR.NO.	SUIT NO	NAME OF PARTIES	NAME OF ADVOCATE	PURPOSE
1	100568/2014	MR ARJAN PARMANAND GANDHI Vs SAI KRISHNA LAKHI BHATIA AND ORS	SACHIN V MASURKAR	DISMISSAL
2	109835/1987	DR MISS CHARULATA C PATEL Vs RAJKUMAR KOCHAR	MR AVIKAAL RAJAN	REPORT OF COMMISSIONER/COURT RECEIVER
3	109836/1987	DR MISS CHARULATA C PATEL Vs DILIP H DOSHI	MR AVIKKAL RAJAN SUNIL B JADHAV	REPORT OF COMMISSIONER/COURT RECEIVER
4	103217/2008	MADHUKAR VASUDEO KANADE AND 3 ORS Vs BONAVENTURE ANTHONY CREADO AND 19 ORS	RAJENDRA R MISHRA RANCHODDAS AND CO DEF 12	COMPLIANCE
5	104136/2012	HANUMANT S MALVANKAR Vs PRITHVIRAJ S MALVANKAR AND 4 ORS	R K MENDADKAR AND HELEN KOLI-MANDLIK AJAY BASUTKAR DEF 3	DRAFT ISSUES
6	100214/2013	MR. RAMESH R SAWANT AND ANR Vs MR. RAJARAM B. SAWANT AND ORS	P.S. MADKAIKAR	DRAFT ISSUES